

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

FORTY-NINTH REPORT

(Presented on 25.4.2008)

The Business Advisory Committee held a sitting on Thursday, the 24th April, 2008.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

- | | |
|--|---------|
| (1) Discussion on the Statutory Resolution seeking approval for extension of President's Rule beyond 19 th May, 2008 in relation to the State of Karnataka. | 1 hour |
| (2) The Jawaharlal Institute of Post-Graduate Medical Education and Research Puducherry Bill, 2008, as passed by Rajya Sabha <i>(Consideration and passing)</i> | 2 hours |
| (3) The Central Universities Laws (Amendment) Bill, 2008 after it has been passed by Rajya Sabha <i>(Consideration and passing)</i> | 2 hours |
| (4) The Unorganised Sector Workers' Social Security Bill, 2007 after it has been passed by Rajya Sabha <i>(Consideration and passing)</i> | 4 hours |

NEW DELHI;
24th April, 2008
Vaisakha 4, 1930 (Saka)

SOMNATH CHATTERJEE
Chairman,
Business Advisory Committee.